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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 260/KB/2018


Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M

Name of the Company	Clapper Boards Motion Picture Pvt Ltd -Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) A.K. Upadhyay, Adv }
2) Debanjan Saha, Adv }

Petitioner


3/8/2018

**S.No.125 – Appeal No.260/KB/2018 – Clapper Boards Motion Picture Pvt. Ltd. Vs. ROC
WB.**

ORDER

Ld. Counsel for the appellant Company appears. He filed rejoinder.

ROC has filed the report. Perused records.

Fix for further consideration on Thursday 6th September, 2018.

Sd

(Madan B. Gosavi)
Member (Judicial)